NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 06/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla

V/s.

M/s. Tata Steel & Anr.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act, 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

Company Appeal No. 06/58/NCLT/MB/MAH/2015

The Petitioner side is called absent, the Respondent side is also called absent. Since this matter has come before NCLT for the first time, the Bench Officer is hereby directed to give notice to the parties intimating next date of hearing.

List this matter for on 07.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 24th August, 2016.